

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2632

ANSWERED ON:13.03.2013

CBI INVESTIGATION ABROAD

Argal Shri Ashok;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the details of the cases referred to CBI for investigation in foreign countries during the last two years and the current year; and

(b) the details of the cases in which CBI has filed chargesheet, so far, case-wise?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): No case has been referred to CBI for investigation in foreign country during last two years i.e. 2011, 2012 and 2013 (upto 31.1.2013).

(b): Does not arise in view of (a) above.